

Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 11-03-2022; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digit of registration number: 10166

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27098073326	99.25		171436906		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	371	51729464	371	20464892	0.07	28663725	22019	2578827	Annexure 6
7	Operational creditors (Government Dues)	5	1255491677	5	2671022	0.01	1091113047		128748919	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	151	196940125	151	182455610	0.67	1608000	6544745	6331770	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		532	28773671498	532	27303664850	100.00	1121384772	210962359	137659516	